

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1996  
ANSWERED ON 22<sup>ND</sup> SEPTEMBER, 2020**

**PREVENTION OF ROAD ACCIDENTS**

**1996. SHRI NIHAL CHAND:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Government has recently hiked the amount of fine for violation of road traffic rules in view of the rise in cases of road accidents and if so, the details thereof;**
- (b) the extent to which the number of such accidents has come down as a result thereof;**
- (c) whether the Government proposes to launch some other measures to bring down the number of road accidents;**
- (d) if so, the details thereof; and**
- (e) the details of measures taken/to be taken by the Government to create awareness among the people regarding road traffic rules?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND  
HIGHWAYS**

**[GEN. (DR.) V.K. SINGH (RETD.)]**

- (a) Yes, Sir. The Motor Vehicles (Amendment) Act, 2019 passed by the Parliament was published on 9<sup>th</sup> August, 2019. It is aimed to strengthen**

**road safety scenario in the country and inter alia provides for increase in penalties for violation of provisions of the Motor Vehicles Act, 1988.**

**(b) As per the provisional information available from certain States and UTs, the number of road accidents before and after implementation of the said Act in the country is as under:-**

<b>Month wise comparison of Accidents and Fatalities</b>						
	<b>Accidents</b>		<b>Increase/ decrease</b>	<b>Fatalities</b>		<b>Increase/ decrease</b>
	<b>2018</b>	<b>2019</b>		<b>2018</b>	<b>2019</b>	
<b>August</b>	<b>35811</b>	<b>34051</b>	<b>-4.91</b>	<b>11040</b>	<b>10710</b>	<b>-2.99</b>
<b>September</b>	<b>35337</b>	<b>32016</b>	<b>-9.40</b>	<b>10843</b>	<b>10107</b>	<b>-6.79</b>
<b>October</b>	<b>38182</b>	<b>35365</b>	<b>-7.38</b>	<b>12147</b>	<b>11577</b>	<b>-4.69</b>
<b>November</b>	<b>38366</b>	<b>36866</b>	<b>-3.91</b>	<b>12691</b>	<b>12463</b>	<b>-1.80</b>
<b>December</b>	<b>38705</b>	<b>37007</b>	<b>-4.39</b>	<b>13379</b>	<b>12598</b>	<b>-5.84</b>
<b>TOTAL Aug- Dec(*)</b>	<b>186401</b>	<b>175305</b>	<b>-5.95</b>	<b>60100</b>	<b>57455</b>	<b>-4.40</b>
	<b>Accidents</b>		<b>Increase/ decrease</b>	<b>Fatalities</b>		<b>Increase/ decrease</b>
	<b>2019</b>	<b>2020</b>		<b>2019</b>	<b>2020</b>	

<b>January</b>	<b>40602</b>	<b>38920</b>	<b>-4.14</b>	<b>13292</b>	<b>12267</b>	<b>-7.71</b>
<b>February</b>	<b>36726</b>	<b>38472</b>	<b>4.75</b>	<b>12199</b>	<b>12587</b>	<b>3.18</b>
<b>March(#)</b>	<b>38793</b>	<b>31049</b>	<b>-19.96</b>	<b>13155</b>	<b>10538</b>	<b>-19.89</b>
<b>April – June</b>	<b>112215</b>	<b>50336</b>	<b>-55.14</b>	<b>39013</b>	<b>18876</b>	<b>-51.61</b>
<b>TOTAL Jan- June(@)</b>	<b>230355</b>	<b>160797</b>	<b>-30.19</b>	<b>79678</b>	<b>56288</b>	<b>-29.35</b>

**(\*):data for the State of Tripura for 2019 has not been received**

**(@): Excluding the data for the state of Tripura and Jharkhand as the same has not been received**

**(#) data from J&K not included as the same has not been received**

**(c) to (e): The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken by the Ministry as detailed below:**

**(i) Education:**

- **The Ministry implements a scheme for undertaking publicity measures and awareness campaigns on road safety to create awareness among road users through the electronic media, print media, NGOs etc.**
- **Observance of National Road Safety Week every year for spreading awareness and strengthening road safety.**

- **A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE).**

**(ii) Engineering (both of Roads and vehicles)**

- **Road engineering**

- **High priority to identification and rectification of black spots (accident prone spots) on national highways.**
- **Road safety has been made an integral part of road design at planning stage.**
- **The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs.**
- **Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots.**
- **Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.**

- **Vehicle engineering:**

- **Safety standards for automobiles have been improved.**
- **Ministry has notified fitment of Speed Limiting devices on all transport vehicles**

- **Scheme for setting up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system**

**(iii) Enforcement**

- **The recently passed Motor Vehicles (Amendment) Act, 2019 provides for strict enforcement through use of technology and further provides for strict penalties for ensuring strict compliance and enhancing deterrence for violation of traffic rules.**
- **Issue of Guidelines for protection of Good Samaritans and draft rules as per Motor Vehicles (Amendment) Act, 2019 has been published.**

**(iv) Emergency care:**

- **The Motor Vehicles (Amendment) Act, 2019 provides for a scheme for the cashless treatment of victims of the accident during the golden hour.**
- **The National Highways Authority of India has also deployed 466 ambulances at toll plazas on the completed corridor of National Highways.**

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